

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3175  
ANSWERED ON:15.03.2011  
TRANSPORT PROJECTS UNDER JNNURM  
Mahendrasinh Shri Chauhan ;Owaisi Shri Asaduddin

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has sanctioned different projects to boost the public transport system in the country under JNNURM;
- (b) if so, the details and the salient features thereof;
- (c) the amount sanctioned, released and utilised during each of the last three years and the current year, State-wise including Gujarat;
- (d) the number of buses approved and BRTs projects sanctioned for different cities in the country, State-wise;
- (e) whether the Government has chalked out any future plan to boost the transport system in the country; and
- (f) if so, the details thereof and the steps taken/being taken particularly in congested cities?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)to(d): Urban Transport is one of the admissible components for grant of Additional central assistance(ACA) under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Thereunder the Government has sanctioned Bus Rapid Transit system (BRTS) to improve public transport system in the country. Also under the second economic stimulus package announced by the Government in January, 2009, the States, as a one time measure, have been provided financial assistance for purchase of buses for their urban transport system. While availing the assistance the states have undertaken to implement certain reforms in the field of Urban Transport like setting up of Unified Metropolitan Transport Authority (UMTA) in million plus cities, setting up of dedicated Urban Transport Fund at city as well as State level, waiver/reimbursement of State and ULB taxes, incorporation of Special Purpose Vehicle (SPV), formulation of parking, advertisement, transit oriented development policy etc.

Details of BRTS projects sanctioned under UIG of JNNURM including the State of Gujarat is at annexure-I. Details of Buses approved for Mission cities in the country State-wise is at Annexure-II.

(e) & (f): In view of rapidly growing problem of urban transportation, the Central Government has taken active steps like formulation of National Urban Transport Policy (NUTP), financing of buses for urban transport, Bus Rapid Transit System Projects, traffic transit management centres for urban transport under JNNURM and sanction of metro rail projects for various cities. Details of Metro Projects sanctioned (completed/ongoing/under consideration) are given at annexure-III.